

Name of State/ Union Territory	(Rs. in lakhs) Amount राशि
4. Himachal Pradesh	2261
5. Jammu & Kashmir	923
6. Punjab	18501
7. Rajasthan	18463
8. Arunachal Pradesh	383
9. Assam	5223
10. Manipur	437
11. Meghalaya	367
12. Mizoram	190
13. Nagaland	162
14. Tripura	723
15. Sikkim	40
16. Bihar	10702
17. Orissa	9854
18. West Bengal	9880
19. Andaman & Nicobar Islands	74
20. Madhya Pradesh	13795
21. Uttar Pradesh	46849
22. Dadra & Nagar Haveli	20
23. Gujarat	16229
24. Goa	210
25. Maharashtra	28014
26. Andhra Pradesh	24242
27. Karnataka	24258
28. Lakshadweep	20
29. Kerala	14452
30. Pondicherry	138
31. Tamil Nadu	25285
<b>TOTAL</b>	<b>289208</b>

### Proposal to extend Karnataka's Health Schemes to National Level

3514. **PROF. NAUNIHAL SINGH :** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state :

(a) whether it is a fact that Government are considering a proposal to extend one of Karnataka's health schemes to the national level;

(b) if so, the details thereof;

(c) what are the objectives of this health scheme in detail; and

(d) how Government are going to finance the scheme, details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) :** (a) to (d) There is a proposal to set up a National illness Assistance Fund under the Deptt. of Health, Ministry of Health & Family Welfare to provide assistance to the poor in getting specialised medical treatment for life threatening illness. The details of scheme are being worked out.

### Improvement of Tuliha! Airport

3515. **SHRI W. ANGOU SINGH:** Will the Minister of **CIVIL AVIATION** be pleased to state:

(a) whether any plan for infrastructural improvement of the Tuliha! Airport, Imphal has been undertaken;

(b) if so, what improvement will be made; and

(c) by when will it be completed?

**THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM):** (a) Yes, Sir.

(b) and (c) The existing terminal building is proposed to be extended and modified to cater to 350 arriving and 350 departing passengers at an estimated cost of Rs. 14.79 crores. The work is likely to

be awarded by October, 1996 and would be completed in 24 months from the date of award of the work.

#### **Appointment of Chairman of Indian Bank**

3516. SHRI K.R. MALKANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Indian Bank has shown a loss of Rs. 1,336 crores in the year 1995-96; and

(b) whether the RBI had advised against the appointment and also the extension later of the then Chairman of this Bank in 1988?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) No such advice appears to have been given by RBI in 1988.

#### **Internet System in L.I.C. Branches**

3517. SHRI BANGARU LAXMAN: Will the Minister of FINANCE be pleased to state:

(a) in view of Government's decision to introduce modern information technology, how many LIC branches have been covered by Internet system;

(b) the reasons for not covering the remaining branches; and

(c) since how many months equipments purchased for above purpose are lying idle?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) No branch of LIC has so far been covered by internet system.

(b) In view of (a) above, question does not arise.

(c) No equipment has been purchased by L.I.C. for internet system.

#### **Safe Use of Amlo-Depin For Controlling Blood Pressure**

3518. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Amlo-Depin is a safe drug lately developed from Calcigard group of medicines used for control of high-blood pressure, with little or no side affects on the patient;

(b) whether it is also a fact that most of the drug manufacturers brought down the cost of the product to suit the common man's pocket;

(c) if so, which of the manufacturers have not agreed to bring it down to the popular level; and

(d) whether any subsidy is extended to drug companies manufacturing this drug in India?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Amlo-Depin is a safe drug given orally for the control of blood pressure. Calcigard on the other hand, is one of the trade names of the well-known anti-hypertensive drug 'nifedipine'. The advantage of Amlo-Depin over Calcigard are the dosage schedule and lesser side effect.

(b) and (c) As per the information available, there has been a substantial reduction in the prices of most of formulations based on Amlodipine. These formulations, however, are outside the purview of Drug Price Control Order, 1995.

(d) There is no scheme for giving subsidy for bulk drug manufacture.